GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 915

TO BE ANSWERED ON DECEMBER 07, 2023

NATIONAL CAPACITY BUILDING FRAMEWORK

NO. 915 DR. VISHNU PRASAD M.K.: SHRI T.R.V.S. RAMESH:

Will the Minister for HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the aim of launching the National Capacity Building Framework to achieve garbage free cities under Swachh Bharat Mission-Urban (SBM-U 2.0) along with funds allocated and utilized by States; and
- (b) the measures taken/being taken by the Government to make cities garbage free?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): National Capacity Building Framework for Garbage Free Cities has been launched by Ministry of Housing and Urban Affairs (MoHUA) under Swachh Bharat Mission-Urban 2.0 to address a comprehensive approach for capacity building in urban sanitation and solid waste management sectors to achieve the vision of SBM-U 2.0.

Centre of Excellence at IIM Indore has been set up to train city stakeholders for waste management. Experienced institutions have

been empanelled as Swachhata Knowledge Partners (SKPs) to provide support to States and cities in planning and implementation of SBM-U2.0. In addition, the Capacity Building Framework also provides for peer-to-peer learning inter-city exposure visits, promoting Start-Ups to fuel innovation, promoting SHGs and informal sector into scientific waste management, various training, etc.

Details of States/UTs-wise fund allocated under SBM-U2.0 and the release/utilization are given at Annexure

- (b): SBM-U 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste including safe disposal in scientific landfills, remediation of all legacy dumpsites and safe sanitation. Various measures have been taken and are being taken by the Union Government to support States and Cities for making cities garbage free interalia,
 - (i) Additional Central Assistance (ACA) at varying rates of 25%, 33% and 50% for different population category of cities for setting up of waste processing facilities such as compost, bio-methanation, waste-to-energy, Material Recovery Facility (MRF), Construction & Demolition Waste processing, dumpsite remediation, etc to increase the waste processing rates.
 - (ii) Technical support is being provided by way of manuals, advisories, designs, protocols covering all aspects of planning, designing and operation and maintenance of waste management.
 - (iii) Funds for Capacity Building (CB) are provided to State and cities to create institutional capacity to effectively

implement programmatic interventions to achieve mission objectives.

- (iv) Funds for IEC is also provided to State and cities to ensure awareness creation alongwith large scale citizen outreach to intensify 'Jan Andolan' and institutionalize swachh behavior and related set of actions, towards achieving the vision of Garbage Free cities.
- (v) The 'Swachh Survekshan' launched by Government has encouraged a spirit of healthy competition between cities to compete for achieving improved cleanliness in cities. In addition, annual certification of ODF, ODF+, ODF++ and Water+ is done to prevent sanitation slippages. Similarly, for assessment of waste management, Star Rating Assessment is also done annually.

Annexure referred in reply to part (a) of Lok Sabha Unstarred Question No. 915 due for reply on 07.12.2023 regarding "National Capacity Building Framework"

(Rs. in Crores)

		Allocation under	Funds Released/Utilized		
S.	State/ UT	SBM-U 2.0			
No.		(2021-2026)	2021-22	2022-23	
1	A&N Islands	8.60	0.06	0.00	
2	Andhra Pradesh	1413.30	67.00	231.68	
3	Arunachal Pradesh	129.00	6.15	0.00	
4	Assam	503.50	5.76	70.40	
5	Bihar	1204.80	8.58	0.00	
6	Chandigarh	45.20	11.42	0.50	
7	Chhattisgarh	727.30	10.14	199.53	
8	Dadra & Nagar Haveli and Daman & Diu	31.2	0.18	0.00	
9	Delhi	1192.60	174.74	0.00	
10	Goa	77.80	0.84	6.88	
11	Gujarat	1918.90	64.45	0.00	
12	Haryana	645.70	5.58	7.88	
13	Himachal Pradesh	156.70	5.80	0.00	
14	Jammu & Kashmir	429.90	8.00	0.00	
15	Jharkhand	519.00	2.52	3.41	
16	Karnataka	2245.30	17.22	77.05	
17	Kerala	875.10	5.64	49.69	
18	Ladakh	62.70	0.32	0.00	
19	Madhya Pradesh	2200.20	30.43	0.00	
20	Maharashtra	3758.50	142.68	23.75	
21	Manipur	96.20	1.62	10.31	
22	Meghalaya	67.30	0.60	0.00	
23	Mizoram	82.50	1.38	0.00	
24	Nagaland	90.00	2.34	0.00	
25	Odisha	821.40	164.70	0.00	
26	Puducherry	58.10	0.50	22.24	
27	Punjab	1054.20	9.96	183.83	
28	Rajasthan	1765.80	47.84	76.19	
29	Sikkim	19.40	0.42	0.00	
30	Tamil Nadu	3296.70	202.43	384.66	
31	Telangana	1067.30	44.14	349.64	
32	Tripura	85.30	5.53	0.00	
33	Uttar Pradesh	4073.80	43.44	13.88	
34	Uttarakhand	343.40	32.68	0.00	
35	West Bengal	1449.30	7.68	0.00	
